

the Sugar Factories managements concerned have refused to crush the remaining cane;

(b) whether Government have taken any steps for saving it from destruction; and

(c) if so, what are the steps and their results?

The Minister of Food and Agriculture (Shri Kidwai): (a) The reports so far received from the State Governments indicate that no sugarcane will be left standing in the fields which may have to be burnt.

(b) and (c). Some factories had complained of financial difficulties in view of large production and accumulated stocks and their inability to crush available cane. To overcome this difficulty and to encourage the factories to crush all available cane, Government of India had issued special orders on 19th April, 1952 permitting the factories to defer payment of the price of cane above Re. 1 per maund. Further, as the factories were getting reduced recovery of sugar due to the advent of the hot season, Governments of Uttar Pradesh and Punjab were specially authorised to allow suitable rebates on cane crushed after 1st May. The Uttar Pradesh Government has stated that as a result of these measures no cane would be left uncrushed in reserved zones in that State.

AGRICULTURAL GOVERNMENT FARMS

***1608. Shri B. N. Roy:** Will the Minister of Food and Agriculture be pleased to state:

(a) the acreage of farms which are directly under the Government of India;

(b) whether there is any proposal by the Central Government for starting cultivation in new farms during the current year; and

(c) if so, acreage proposed and the places decided?

The Minister of Food and Agriculture (Shri Kidwai): (a) About 3,400 acres in the Institutes and Commodity Committees under the control of the Ministry.

(b) None.

(c) Does not arise.

LIVESTOCK CENSUS

***1613. Shri Jhulan Sinha:** Will the Minister of Food and Agriculture be pleased to state whether the All-India Livestock Census Report has been compiled and published?

146 PSD

The Minister of Food and Agriculture (Shri Kidwai): Not yet, but the provisional number of livestock and poultry in India has been published in the Journal 'Agricultural Situation in India' May, 1952.

PANCHAYAT BOARD ELECTIONS

***1614. Shri Muniswamy:** Will the Minister of Communications be pleased to state whether it is a fact that the extra departmental staff of the Postal Department are prohibited from contesting the Panchayat Board Elections, and if so, the reasons thereof?

The Deputy Minister of Communications (Shri Raj Bahadur): Yes, but the position is being re-examined.

UPLIFT OF TRIBAL PEOPLE

***1615. Shri R. B. Shah:** Will the Minister of Home Affairs be pleased to state:

(a) the amounts placed at the disposal of the Madhya Pradesh Government, in the years 1950-51 and 1951-52, for the uplift of the tribal people;

(b) whether that amount is fully utilised by Madhya Pradesh Government; and

(c) if not what are the reasons?*

The Minister of Home Affairs and States (Dr. Katju): (a) 1950-51—Nil.

1951-52—Rs. 12 lakhs.

(b) and (c). The information is not yet available.

RAILWAY SCHOOLS

***1616. Shri K. C. Sodhia:** Will the Minister of Railways be pleased to state:

(a) the total number of Railway Schools functioning during 1951-52; and

(b) how many of them are technical schools?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) and (b).—

(i) Educational	144
(ii) Training Schools for Railway Staff	30

TOTAL	174
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ADMINISTRATION OF SCHEDULED AREAS

***1617. Shri Balwant Sinha Mehta:** Will the Minister of States be pleased to state: